

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.2387
TO BE ANSWERED ON 30TH NOVEMBER, 2016

Commercial Courts

2387. SHRI M. CHANDRAKASI:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) the progress made in setting up of commercial courts in the country including State level and district level courts set up already; and
- (b) the time by which the process of setting up commercial courts will be completed and these courts will become functional throughout the country?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY**

(SHRI P.P. CHAUDHARY)

(a) & (b): The information is being collected and will be laid on the Table of the House.
